CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA



OA. 350/682/2017

Date of order: 25.02.2021

Present

:Hon'ble Dr. Nandita Chatterjee, Administrative Member

JYOTSNA MONDAL & ANR. VS. D/O INDIA POST

For the Applicant

: Mr. K. Sarkar, Counsel

Ms. A. Sarkar, Counsel

For the Respondents

: Ms. D. Nag, Counsel

ORDER (Oral)

Per Dr. Nandita Chatterjee, AM:

Heard both.

2. Ld. Counsel for applicant would furnish a memo of withdrawal stating that the applicant is no longer interested to pursue the matter any further and would like to withdraw the original application.

- 3. Accordingly, the OA is disposed of as withdrawn.
- 4. Memo of withdrawal dated 20.02.2021 is taken on record.

(Dr. Nandita Chatterjee) Member (A)

pd